

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Ref: Docket No. 22/GT/2011

Date: 10.12.2012

To,

Chief Engineer (Commercial),  
NHPC Office Complex,  
Sector-33, Faridabad,  
Haryana- 121003

Sir,

Subject: **Docket No. 22/GT/2011**: Approval of generation tariff of Chamera HEP, Stage-III for the period from 1.9.2011 to 31.3.2014.

**Ref: CERC letter dated 23.12.2011**

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By letter dated 23.12.2011, you were requested to submit additional information by 6.1.2012. It appears from records that no additional submission have been filed till date.

2. It is requested that the additional information as sought for in the letter dated 23.12.2011 may be submitted at the earliest.

Yours faithfully,

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)